



2026:AHC:18542

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 62 of 2026

Yogendra Singh Bhadauriya

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Vidya Dhar Dubey, Vivek Dwivedi
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Civil Misc. Correction Application No. 2 of 2026

1. By way of the present correction application, correction has been sought in the order dated 09.01.2026, para 1, first line for deleting the name "Vivek Tiwari" and incorporating "Vivek Dwivedi" and in para 2, second last line the date "21.07.2025" be deleted while substituting it with "09.09.2025".
2. Learned Standing Counsel has no objection to the same.
3. Correction application is allowed.
4. Let the necessary corrections be incorporated.

(Vikas Budhwar, J.)

January 27, 2026

Rajesh